

(b) No such proposal is under consideration of the Government of India at present. There is, however, a scheme for reservation of 50 per cent of post-graduate seats in central institutions for the M.B.B.S. doctors who have worked in rural areas for at least two years.

**Placement of Officers in Durgapur Steel Plant**

745. SHRI RAJ KRISHNA DAWN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that a strong provincial feeling is very active in Durgapur Steel Plant regarding placement of officers as some officers belonging to the land of the soil are being dislodged by the management for making provision for the persons not belonging to the land of the soil; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) No such provincial feeling has come to the notice of the Government in the Durgapur Steel Plant.

(b) Does not arise.

**Inadequate supply of Medicine in Delhi Hospitals**

746. SHRI RAJ KRISHNA DAWN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the medicines supplied to Government hospitals in Delhi are inadequate and are not given in time;

(b) if so, the remedial steps taken by Government to improve the timely supply of the same;

(c) whether a good percentage of supplied medicines instead of reach-

ing to the patients is sold in the open market by some corrupt staff; and

(d) if so, what active methods have been adopted by Government to stop permanently the alleged malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV). (a) and (b). Except for occasional shortage for limited periods in the case of some medicines which may be in general short supply in the market, there is no inadequacy of medicines in the Government hospitals in Delhi.

(c) and (d). The allegation is not correct. However, if and when any malpractices of this nature come to Government notice, suitable remedial action is taken after proper investigation.

**Medical Fitness Certificates**

747. SHRI RAJ KRISHNA DAWN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that in the name of Medical Fitness Certificates, the selected Government employees are sometimes harassed and also forced to late joining as only one Hospital in Delhi being authorised for medical check up which is always crowded; and

(b) is it not possible to extend this authorisation to other Government hospitals and also to the private doctors for the less responsible non-Technical posts?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Under the existing arrangements, for medical examination of Central Government Gazetted employees in Delhi, there are two Boards in existence— one in Dr. Ram Manohar Lohia Hospi-